

Sixteenth Loksabha

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Title: Introduction of the Abolition of Child Labour Bill, 2018.

श्री रमेश बिधूड़ी (दक्षिण दिल्ली): उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि देश में बालक श्रम के उत्सादन और उससे तत्संबंधी विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to abolish child labour in the country and for matters connected therewith.”

The motion was adopted.

श्री रमेश बिधूड़ी : उपाध्यक्ष महोदय, मैं विधेयक को पुरःस्थापित** करता हूँ।

HON. DEPUTY SPEAKER: Item No.148 – Shri Janardan Singh ‘Sigriwal’ – Not present.

Item No.149 – Shri Janardan Singh ‘Sigriwal’ – Not present.